

(b) More rigid enforcement of already existing provisions and joint inspection by Port Trusts, Naval authorities and other concerned interests are being considered to prevent recurrence of even such occasional pollution.

Central Assistance for Agricultural and Jute Loss in Orissa

2092. SHRI P. GANGADEB : Will the Minister of AGRICULTURE be pleased to state :

(a) whether there has been a great agricultural and jute crop loss in Orissa and if so, the reasons therefor ;

(b) whether the Centre have given any relief and assistance to the Orissa Government to meet such a loss ; and

(c) if so, the main features thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) to (c). The relevant information is being collected and will be placed on the Table of the Sabha.

Performance of National Highways Organisation, Orissa

2093. SHRI P. GANGADEB : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether the National Highways Organisation in Orissa has not shown good performance for some time past ; and

(b) if so, the reasons therefor and the measures being taken to strengthen Orissa Highways Body ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI OM MEHTA) : (a) Yes Sir, for the last 3 years.

(b) Lack of proper organisation in the State P. W. D. mainly and to a limited extent shortage of steel and road building equipments has contributed to the situation. The State Government have been persuaded to strengthen the National Highway Organisation which now consists of 15 Divisions and 5 Circles under the charge of one Chief Engineer. They are also procuring more road building machinery. Efforts are also being made to procure more steel.

Assessment of Levy Sugar on the basis of Levy Prices

2094. SHRI P. GANGADEB :
SHRI K. LAKKAPPA :

Will the Minister of AGRICULTURE be pleased to state whether Government have decided that assessment of levy sugar will be made on the basis of the levy prices fixed by the Government ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH) : Yes, Sir. The excise duty on levy sugar is assessed on the basis of the levy prices notified under the Sugar (Price Determination) Order, 1972, for different grades of sugar in different zones.

Progress in completion of Cochin Shipyard

2095. SHRI M. K. KRISHNAN : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) the progress made so far in the completion of Cochin Shipyard ;

(b) whether the work is going on as per schedule ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI OM MEHTA) : (a) Approximately 170 acres of land have been acquired and another 1.5 acres have been notified for acquisition for extending a railway siding to the Shipyard site. All the technical designs and drawings required to be delivered by Consultants have been received from M/s. Mitsubishi Heavy Industries Ltd., Tokyo. Design works to be done by the Shipyard Organisation have been largely completed. Preparatory works such as fencing of the shipyard site, reclamation of the site, 1st phase construction of shipyard roads, temporary water and electricity supply systems for construction requirements and 1st phase of drainage works have been completed. Work is in progress on construction of Training School, Mould Loft foundation, Hull Shop; Main Electric supply receiving station, Laboratory, Oil Store, Paint Store and 2nd phase road construction. Contracts for construction of Outfitting ware house (foundation and superstructure) Maintenance Shop (foundation and superstructure) and

General Store foundation have also been awarded. Award of major marine works viz., Building Dock, Repair Dock and Quays is under consideration. Orders have been placed for the procurement of cranes and machinery including major electrical equipments, some of which have already been taken delivery of. Tenders for another 75 items of machinery/equipment have been received and are under scrutiny. With a view to completing the construction of the Shipyard according to schedule, a fully Government of India owned company named 'Cochin Shipyard Limited' has been set up with effect from 29.3.1972.

(b) and (c). The work is generally progressing as per schedule, except in a few cases like the award of contracts for Building Dock, No. 3 Quay, Hull Shop foundation and 150 T Gantry Crane where the tenders had to be re-invited for lack of suitable response from the tenderers.

Family Planning Publicity through Information and Broadcasting

2096. SHRI S. C. SAMANTA : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether Government have evaluated the Family Planning Publicity work executed through the Information and Broadcasting Ministry media ; and

(b) the steps his Ministry want to take to improve motivational publicity among non-Hindu communities ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND IN THE MINISTRY OF WORKS AND HOUSING (PROF. D. P. CHATTOPADHYAYA) : (a) The information is being collected and will be laid on the Table of the House.

(b) Various forms of presentation and appeals are being used to inform, educate and motivate all sections of society. A special campaign cell is also proposed to be set up for developing special approaches suited particularly to the needs of those sections of society which suffer from socio-economic backwardness, and hence show comparatively less interest in family planning.

Functioning of Book Promotion Division

2097. SHRI S. C. SAMANTA : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether the functions of Book Promotion Division are still divided among the two Departments of Education and Culture ; and

(b) the reasons for not placing Book Promotion Division under a senior Director with knowledge of book world ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMASWAMY) : (a) Yes, Sir.

(b) The Deputy Educational Adviser who is in charge of this Division has sufficient knowledge of the Book World.

Book on India-Land and People brought out by N. B. T.

2098. SHRI S. C. SAMANTA : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) the number of books the National Book Trust has so far brought out in the series India-Land and People ; and

(b) the reasons for not publishing books on new North-Eastern States and territories like Tripura, Mizoram and Arunachal ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMASWAMY) : (a) 51 titles have so far been published in this series.

(b) "India the Land and People" is a continuing series and all areas of the country are expected to be covered by about August, 1973. So far four books about Assam and one about Nagaland have been included in this series.

Central Aid to Persons given Land after Imposition of Ceiling

2099. SHRI S. C. SAMANTA : Will the Minister of AGRICULTURE be pleased to state the arrangements being made to provide financial and other help for rehabilitating landless people on lands available after imposition of ceiling and the ratio of Central and States' assistance in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : The new assignees of land will be able to take advantage of the financial assistance from special schemes like SFDA and MPAL in areas where